

Pakistan Press regarding the arms build-up by India; and

(b) if so, the steps taken by Government to counteract this?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Yes, Sir.

(b) Government have taken up with the Government of Pakistan the issue of Pakistan media campaign on the so-called arms build up in India. We have impressed upon them that such baseless and negative reporting on India in their Press hurts and does not help the process of normalisation between India and Pakistan. Other friendly Governments have been briefed on the correct position in this matter. Prime Minister has publicly given expression to our commitment to building up friendship and good relations with Pakistan. This was reiterated most recently in PM's letter to President Zia.

#### **Murder of A.S. M. on duty at Sijua**

425. SHRI A. K ROY: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3712 on the 10th July, 1980 regarding murder of ASM on duty at Sijua and state:

(a) the result of investigations made by the Police to find out the clues in the case of brutal murder of A.S.M. on duty Sijua, Eastern Railways on the 21st April, 1980;

(b) the reasons for such long delay in finding out the murderers; and

(c) the justification for not making over the case to C.B.I. when a year is going to pass but the murderer could not be traced out?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The Police have worked out the case and have submitted charge sheet

No. 18 dated 16-10-80 under section 302, 394 IPC and 4/5 Explosive Substance Act to the court against accused Maksudan Singh. The case is sub-judice.

(b) and (c). Do not arise.

#### **Petition of employees of Mogul Lines serving on Konkar line**

426. SHRI BAPUSAHEB PARULEKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the employees of Mogul Lines serving on Konkan Lines have submitted a grievance petition regarding their service conditions to Government; and

(b) if so, the action taken or proposed to be taken in the matter?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) A settlement has already been arrived at between the Jahazi Mazdoor Union representing the Konkan Passenger Service Staff and the Mogul Line Limited. Further necessary action in the matter is being taken in accordance with this settlement.

#### **Railway Scraps**

427. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway scraps are disposed of at the interval of two months at Samastipur Division of North-Eastern Railway which is covered by big engineering units;

(b) whether M/s. Om Engineering Works, Jay Nagar, Sashi Engineering Works, Madhubani and other smaller engineering units are prepared to manufacture luggage trollies for the Railways if the scraps are sold to them at the interval of 15 days and they have written to him accordingly;